

**STATEMENT-II**

LPG Storage facilities at existing bottling plants in the State of Rajasthan

(Figs in MTs)

Bottling Plant	Company	Tankage as on 1.4.96
Swai Madhopur	IOC	1800
Ajmer	IOC	300
Jaipur	BPC	410
Jodhpur	HPC	350
Udaipur	BPC	500

[Translation]

**External Financial Assistance to Gujarat**

96 SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

(a) whether external financial assistance is being provided to Gujarat for potable water supply; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Presently there is no externally aided scheme under implementation for providing drinking water to urban areas in Gujarat.

(b) Does not arise.

[English]

**DESU**

97. PROF. AJIT KUMAR MEHTA : Will the PRIME MINISTER be pleased to state :

(a) the comparative losses suffered by DESU during 1994, 1995 and 1996 (till date) both in generation and distribution of power;

(b) whether the Government have made any analysis of the deteriorating performance of DESU;

(c) if so, the details thereof; and

(d) the remedial measures taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Transmission & Distribution

including commercial losses during the years in question were as follows:

Year	T&D including commercial losses (MU)	%age losses
1994-95 (provisional)	4933	41.9%
1995-96 (provisional)	5263	41.7%
1996-97 (provisional)	3316	46.3%

(b) to (d). An action plan for function and fiscal improvement has been prepared by DESU. The Action plan envisages reduction in T&D losses, improvement in consumer services, restructuring tariffs, accelerated recovery of dues, etc.

**Private Sector in Urban Projects**

98. SHRI SULTAN SALAHUDDIN OWAIISI : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to involve Private Sector participation in the housing schemes in order to provide houses to all; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). The National Housing Policy has recognised as significant the role of the private sector in augmenting the housing stock in the country. However, since housing is a State subject, it is upto State Governments to decide on the levels of participation by, and to encourage the involvement of, the private sector in implementation of housing programmes and schemes.

**Rent Cases**

99. SHRI PRAMOD MAHAJAN : Will the PRIME MINISTER be pleased to state :

(a) whether there has been an increase in the number of rent case pending in Delhi Rent Courts, during each of the last three years; and

(b) if so, the details thereof, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). So far as the Delhi Rent Courts are concerned, there has